

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).3687/2023

[Arising out of impugned final judgment and order dated 04-01-2023 in WC No.24889/2022 passed by the High Court of Judicature at Allahabad]

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

MADHURI SRIVASTAVA & ORS.

Respondent(s)

(IA No. 43463/2023 - APPLICATION FOR TAKING ON RECORD, IA No. 36357/2023 - EXEMPTION FROM FILING O.T., IA No. 3730/2024 - EXEMPTION FROM FILING O.T. and IA No. 43478/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 15173/2023 (XI)

(IA No. 85027/2024 - APPLICATION FOR SUBSTITUTION and IA No. 134383/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 20107/2023 (XI)

(IA No. 209843/2024 - APPLICATION FILED INVOKING INHERENT & DISPENSING POWER and IA No. 138186/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 15359/2023 (XI)

(FOR ADMISSION and IA No.134803/2023-EXEMPTION FROM FILING O.T.)

SLP(C) No. 20336/2023 (XI)

(IA No. 179250/2023 - EXEMPTION FROM FILING O.T.)

Date : 09-12-2024 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR

For Respondent(s) Ms. Mridula Ray Bharadwaj, AOR

M/S. Ars Associates, AOR
Mr. Ilesh Shukla, Adv.

Dr. Aditya Sondhi, Sr. Adv.
Mr. Pawan Reley, AOR

Mr. Anil Kumar, AOR

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.

Mr. Nitesh Ranjan, AOR
Ms. Priyanka Swami, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP (C) No.20107 OF 2023

1. The learned counsel for the respondent(s) states that he has filed the I.A. No.209843 of 2024 seeking direction.
2. The learned counsel for the petitioners states that he has not received the copy of the I.A.
3. Let him be served with the copy.
4. Learned counsel for the petitioner may file reply, if he desires to do so.
5. Interim order dated 04.09.2023 shall continue.
6. List all the matters in the second week of January, 2025.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)